

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE**

CONTEMPT PETITION NO.170/00061/2019

IN

ORIGINAL APPLICATION NO.170/00503/2018

DATED THIS THE 27TH DAY OF AUGUST, 2019

**HON'BLE DR K.B. SURESH....MEMBER (J)
HON'BLE SHRI.C. V. SANKARMEMBER (A)**

S.N.Haldipur,
Aged 60 years,
S/o N.S.Haldipur,
Retired Sub Post Master,
Ramanabail, SO.,
Residing at Ramanabail Village,
Sirsi Taluk-581401.Petitioner

(By Advocate Shri.B.Venkateshan)

Vs.

1. Smt Veena Srinivas,
The Postmaster General,
N.K Region,
Dharwad-580 001.
2. Shri C.I. Joymon,
Superintendent of Post Offices,
Sirsi Division,
Sirsi-581 402.Respondents

(By Advocate Shri.V.N.Holla, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Shri V.N. Holla, learned counsel appears for the respondents and submits that the order dated 21.01.2019 in OA.No.503/2018 has been complied with.

2. Therefore, the Contempt Petition is dismissed with liberty.

Notice discharged. No order as to costs.

**(C V SANKAR)
MEMBER (A)**

**(DR K.B.SURESH)
MEMBER (J)**

vmr

Annexures referred to by the Petitioner in CP No.61/2019

Annexure CP-1 Copy of order dated 21.1.2019 of CAT Bangalore
Annexure CP-2 Copy of Representation dated 11.3.2019 to the SPOs, Sirsi.
Annexure CP-3 Copy of representation dated 30.3.2019 to SPOs Sirsi.
Annexure CP-4 Copy of SPOs Lr.No.B-10/62 dated 9.4.2019.

.....